of the Board of Editors, History of the Freedom Movement in India and a nominated Member of this House from 1957 to 1968. For his services to the nation Dr. Tara Chand was awarded Padma Vibhushan in the year 1970. He was a highly respected Member of this House.

Shri Krishnakant Vyas was born in 1910. Shri Vyas who started his career as a journalist, was correspondent of several Hindi, Gujarati, Marthi and English newspapers. He took active part in the freedom movement in the former princely States. He was a member of the Provisional Parliament 1950-52 and later on of this House from 1952-56. He will be remembered in this House as a person of fine qualities.

Diwan Chaman Lall, born in 1892, was educated at Rawalpindi, Paris and Oxford and was called to the Bar from the Mid-Temple, London. A well Trade Unionist, he was President of several service Trade Unions (Railways, Posts, Telegraphs, etc.). He suffered imprisonment thrice for participating in the freedom movement. He was a member Legislature from 1923 the Central 1931, Punjab Legislative Assembly from 1936 to 1945 and was elected leader of the Congress Party in the Punjab Legislative Assembly in 1945. He again came a member of the Central Legislature in 1945 and then of the Constituent Assembly in 1946. He served the nation in many capacities. He was a member several delegations and was our Ambassador to Turkey. Though a Bar-at-Law. Diwan Chaman Lall started his career as He founded the a iournalist. Daily "The Nation", Lahore. He member of our House from 1952 to 1968. An able parliamentarian and a forceful speaker, he took active part in the proceedings of the House. In his passing the country has lost away. patriot.

We deeply mourn the passing away of Sarvashri Lalji Pendse, Barkatullah Khan, Dr. Tara Chand, Krishnakant Vyas and Diwan Chaman Lall. I would request the me, and observe a minute's siler, of respect to the memory or

[Hon. Members then stood for one minute]

Mr. CHAIRMAN: Secretary vey to the members of the bereat lies our sense of grief and sorrow.

ORAL ANSWERS TO QUESTIONS

पैट्रोल तथा पेंट्रोलियम के उत्पादों के मृल्य में बृद्धि

* 1. श्री जगदम्बी प्रसाद यादव :†

श्री मुन्दर मणि पटेल:

श्री लोक नाथ मिश्रः

श्री के० सी० पंडा:

श्री चन्द्रमौलि जगरलामडी

श्री देवानन्द श्रमात :

श्री महेन्द्र कुमार मोहता:

श्री ज्याम लाल गप्त :

श्री सुरज प्रसाद :

क्या **पंट्रोलियम क्रीर रसायन मं**त्री यह बताने की कपा करेंगे कि:

- (क) क्या सरकार ने हाल ही में पैट्रोल तथा पैटोलियम के उत्पादों के मल्य बढ़ा दिए हैं;
 - (ख) यदि हां, तो इसके क्या कारण हैं;
- (ग) पिछले 3 वर्षों के दौरान पैट्रोल तथा
 पैट्रोलियम के उत्पादों के मुख्य कितनी बार बढ़ाये गये
 है;
- (घ) पैट्रोल विदेशों से किम भाव खरीदा जाता | है ग्रीर देश में किम भाव वेचा जाता है; ग्रीर
- (ङ) देश में पैट्रांल की मामिक खपत कितनी है; इमकी मांग में किस दर से वृद्धि होती रही है और इस मांग को पूरा करने तथा माधारण उपभोक्ता के लिए पट्रांल तथा पेट्रोलियम के उत्पादों के मूल्यों में कमी करने के लिए सरकार द्वारा क्या कदम उठाये गये हैं या उठाये जाने का विचार है?

[†]The question was actually asked on the floor of the House by Shri J. P. Yadav.

to state:

SHRI SH.

Increase Picts. the price of petrol and pctroleum p *1 SHRI YADAV: PER MANI PATEL : SHRI SUNI LATH MISRA : SHRLIDKAN SHRI PA -NDR AMOULI SHRI SHRI

SWEES

RAJ PRA will the AND CHEMIC ROLEUM

(a) whether Government increased the rice is petrol and recently leum products; petro-

- (b) if so, the reasons -therefor;
- (c) the num er of times the price of petrol and petroleum products has been f raised during the last three years
- (d) the price at which petrol is purchased from abroad and sold in country; and
- (e) the monthly consumption of petrol in the country, the rate at which its demand has been increasing and the steps taken or proposed to be taken by Gov² ernment to meet the demand and bring down prices of petrol and petroleum products for ordinary consumers?

THE MINISTER OF PETROLEUM AND CHEMICALS (SHRI D. K. BOROOAH): (a) Yes, Sir.

- (b) To compensate oil refineries operating on imported crude, including public sector refineries, for increases in prices of crude oil and on account of increases in Basic Excise Duties on Motor Spirit and Kerosene/Aviation Turbine Fuel.
- (c) Since 1-6-1970 the prices of various bulk refined petroleum products have been increased four times due to increases in crude oil prices.
 - †[] English translation.

(d) Petrol (i.e. Motor Spirit) is imported. Only Naptha is imported. However, presently both the products i.e. Petrol and Naptha are in scarce supply and thus not available for imports to the requisite extent even at substantially enhanced prices.

to Questions

(e) Monthly average consumption Light Distillates i.e. Petrol and Naptha combined and their growth rate been:

Year	Monthly average consump- tion '000 M.T.	Per cent variation over pre- vious year
1971	228.50	+15.6
1972	247.66	+8.4
1973	259.00	+4.8
(Jan./Aug.)		

In view of the increasing foreign exchange expenditure on this account on eduction in prices is possible and curbs woul the consumption of some of products the \d be increasingly necessary so that inputs, sesentially needed sel Oil, Liech as Naptha, High Speed Diesbe available to Diesel Oil etc., continue to sustaining economists extent required

A statement on the price and position of crude oil is also laid on the table of the House.

STATEMENT

The recent developments in the world oil situation must have caused great concern to the Hon'ble Members and, therefore, I am taking the first opportunity to take this esteemed House into confidence. There are two aspects of this which have exercised us, the rise in world prices, and the embargoes and cuts imposed by Arab oil producing countries. I will deal with the latter, first.

The House is aware of the use of oil by the Arab world as a deliberate to bring pressure on countries who have

confirming that there will oil supplies to India which be no cut as before. There have the will continue notifications of oil cuts ports from other countries. As far as the Government is concerned we cherish above all, the friendship which the Arab world have reaffirmed fully reciprocate; it is a friend which we said will be formified both his our pair cies and our deed is. Rurmah-shel d have also that the re would be a Caltex and

supported Israel and have been unfriendly to the Arabs in their just struggle for asserting their legitimate rights and liberaby Israeli ting their territory occupied Hon'ble Members are equalaggression. ly aware of the firm and consistent support that India has given to the Arab cause for the last 25 years; in the recent armed conflict we again stood by the Arabs and our stand was widely acknowledged in the Arab world. The ties of betmutual friendship and co-operation ween India and the Arab countries are thus beyond question and are based on! principles which constitute some of the guidelines of our foreign policy.

intimated to us availablity their total s a result of substantial cuts reduction in ion imposed by the Arab oil crudo oil a in product countries On our questionproducing ex have clarified that even though ing, Calphport ... e oil into India they is they are importing large quantities Iran. In the other Gulf countries for fromiliates and customers in this region and attract the overall availability will be stricty prorated; they have also stated no part of the crude oil availability would importsm | be diverted to USA at the cost of India and other countries. We have now remay be no cut as they may be able to supply replacement crude oil from other sources to make good their overall availability.

On 28th October, an American journal i called the "Petroleum Intelligence Weekly" put out an item which gave a list of 9 countries which were exempted from oil This imposed by Saudi Arbia. magazine is a vehicle of technical and topical information on oil matters and has wide circulation in world oil circles. The oil company ESSO, which crude oil for its Bombay refinery fro in-Saudi Arabia, about the same time Anich, ceived intimation from Caltex that there formed Government of the cuts wid and according to them, had been impose cuts on pleading-force majeure, notified at-roughly news This imports by about 25 per c tonnes per monutted to the world 55,000 was subserved by oewilderment in India ... it seemed to categorise India as an unfriendly country.

As for Burmah-Shall they have stated that any reduction in their overall availability would be strictly pro-rated. refineries in UK and Singapore would also My distinguished colleague Sardar Swaran | be subject to the same percentage cut as to | their refinery in India and that they of Saudi would do their best to avoid any cut. enquiries were | There has been no reduction in crude oil The imports by Burmah-Shell so far. has has also been no reduction in crude oil company from the National

Singh addressed a communication the Foreign Affairs Minister and diplomatic made with other Arab countries. response from the Arab countries been most re-assuring. Their leaders ex- imports from Iran for the Cochin pressed surprise at any such discriminatory finery under an existing contract with a action against India. They have re-affirm- French ed their friendship with India and their Iranian Oil Company for the Madras Reconsidence in our policies. His Majesty finery and in imports from Iraq. the King of Saudi Arabia himself sent a message to his Embassy in Delhi which was communicated

As for the oil prices, the subject has to the Ministry of been discussed in this House on a num-External Affairs on Friday, 9th November ber of occasions. In the last three years,

the prices have more than trebled from \$1.28/bbl in 1970 to \$3.86/bbl at present. Consequently, the foreign exchange requirements have steeply increased from Rs. 200 crores last year to just under Rs. 500 crores in the current year. Such large increases in foreign exchange outgo on account of oil alone are obviously unacceptable. We have, therefore, adopt measures to curb the consumption of oil products for personal use. The measures that we have taken would undoubtedly cause some hardship, but country will have to put up with such hardships if we have to ensure the continuing availability of naphta, high speed diesel oil, light diesel oil, furnace oil etc., essentially needed economic inputs, way of fuels and feedstocks for ensuring unimpeded economic growth. The decision that we took was not an easy one. we had no other alternative. We could have rationed these products, that would have created many more problems. Petrol, for instance, is not a basic one does necessity and not normally ration things which are not basic neces-Many of the States were opposed sities. Besides we envisage the need for curbs in the next 5 or 10 years and introduction of rationing for such periods would seem undesirable. I hope people owning personal vehicles will resrond in the right spirit and reduce consumption drastically. Every liter of petrol saved will give us naptha which our fertiliser factories will convert into urea. There is a world-wide shortage of nantha and unless we curb the consumption of petrol, we will not be able to operate our fertiliser plants to capacity. ever, if reduction in the consumption of petrol does not come about, we may reluctantly have to enforce rationing. Many other countries have already done We are also trying to block loopholes in the use of cars for official purposes and by business houses.

As for kerosene, we consulted the State Governments and were told that most of the States could not introduce rationing in smaller towns and in rural

areas without equating the price of kerohigh-speed diesel oil, because sene with large quantities of kerosene which high speed diesel oil by cheaper than about 20 paise per litre, were being diverted for mixing with HSDO. extent of this diversion during the current year has been estimated at 45 per cent of the total kerosene sale, i.e. almost 1.8 million tonnes of kerosene. We do appreciate the difficulties that would arise with the increase in kerosene oil prices and for this reason we have made some adjustment in excise duty subsequent to price increase of 2nd November. which will reduce the burden on kerosene consumers and incidentally on the HSDO consumers as well. For the time, we have created conditions for the free availability of kerosene at controlled prices throughout the country by eliminating the incentive for its use in mixing with HSDO. All the kerosene which was being mixed with high speed diesel oil will now be available for sale in the rural areas. until, now, almost 70 per cent of kerosene was consumed in big cities or mixed with HSDO and not more than 30 per cent went into the rural areas. We are now taking crash measures for arranging its sale at the maximum number of existing pumps there are already 11,000 pumps in the country mostly serving smaller towns and the rural areas. This will be in addition to existing sale channels. Reduction the price of HSDO will benefit the cultivators who consume some 30 per cent the total HSDO consumption. have taken steps to increase its production to ensure its continuing free availability. Its present stocks are an all time high.

It would be appreciated that oil products have to be priced broadly on basis of the price at which we are able to import crude oil. At the same time. we have to mobilise resources for Five Year Plan. It would therefore, be possible for us to absorb increases in crude oil prices by reducing excise duty. That apart, an ordinary consumer would have little incentive economy unless he pays the true costs and in rural of the energy. With further continuing

increases in crude oil prices, we would have to tackle this national problem as a challenge to our capabilities. curbs which will have to be intensified, we will also have to develop alternative sources of energy. A comprehensive plan in this regard is being finalised and put through on a crash basis.

। पेट्रोलियम और रसायन मंत्री (श्री डी॰ के॰ बरुवा): (क) जी, हा।

- (ख) पेट्रोल और मिट्टी के तेल/विमानन पेट्रोल के मृत्यों के कच्चे तेल एवं मूल उत्पादन शुल्कों में वृद्धि हो जाने के कारण भ्रायातित कच्चे तेल पर चल रही तेल शोधनशालाम्रों, मरकारी क्षेत्र की शोधनशालाम्रों को र्माम्मलित करते हुए, की क्षतिपूर्ति हेतू ऐसा किया
- (ग) 1-6-1970 से विभिन्न प्रपुरन गोधित पेट्रोलियम उत्पादो के मूल्य, कच्चे तेल के मूल्यों मे वृद्धि हो जाने के कारण चार बार बढाये गए है।
- (घ) पेट्रोल (ग्रर्थात मोटर स्प्रिट) का ग्रायात नहीं किया जाता है। लेकिन वर्तमान में दोनो उत्पादो ग्रर्थात् पेट्रोल ग्रीर नैक्या की कमी है तथा इनका यर्थात् बढ़े हुए मुल्यों पर भी स्नावश्यक माला मे स्नायात करना संभव नहीं हो पा रहा है।
- (च) 'लाईट डिस्टोलेट्स' पेट्रोल ग्रौर नैफथा को स्रौषध मासिक उपभोग तथा उत्पादन दर निम्न-लिखित है:--

वर्ष	मासिक ग्रौसन उपभोग		गत वर्ष में
		'000 एम०	%
		टी॰	विभिन्नता
1971 .	•	228.50	+15.6
1972 .		247.66	+8.4
1973 (जनवरी/			
ग्र गस्त)		259	+4.8

इस बारे में लगातार बढ़ते हुई विदेशी मुद्रा के व्यय को ध्यान में रखते हुए, मूल्यों में कमी होने की संभावना नहीं है ग्रीर कुछ उत्पादों के उपभोग मे नियद्मण रखना निरन्तर ग्रावश्यक होगा ताकि ग्रावश्यक

शक्ति/सभरण मामग्री जैसे नैफथा, हाईम्पीट डीजल तेल, लाईट डीजल देल, ग्रादि की उपलब्धि जो ग्राधिक विकास के लिए ब्रावण्यक है, बनी रहे ;

to Questions

कच्चे तेल के मृत्य एव मप्लाई स्थिति के सबध में एक विवरण पत्र भी सभा पटल पर रखा गया है।

विवररग

विश्व की नेल सबंधी स्थिति में हाल ही की घटनाग्रों से माननीय सदस्यों को बहुत चिन्ता हुई होगी। ग्रत. मै इस समद को विज्वास मे लेने का प्रथम ग्रवसर प्राप्त कर रहा हु। विश्व मूल्यों में वृद्धि तथा तेल का उत्पादन करने वाले अरब देशो द्वारा लगाई गई रोक तथा कटौतियां इस प्रश्न के दो पहलु है जिन्होने हमें चिता में डाल दिया है। पण्चाद्क्त के बारे में मै पहले कहुगा ।

उन देशो , जिन्होने इसराइल का समर्थन किया है ग्रीर जो उन के न्याय सगत ग्रधिकारो का दावा करने तथा इसरायली स्राक्रमण द्वारा कब्जे में किये गये उनके इलाके को स्वतन्त्र करवाने में ग्रुपब देशों का विरोध करते रहे है, पर दबाब डालने के लिये ग्ररब देशों द्वारा तेल का एक सोद्देश्य कार्यवाही बनाने के बारे में समद को जानकारी है। पिछले 25 वर्षी से भारत द्वारा ग्ररबो के ग्रान्दोलन मे दिये गये दह तथा यक्तिसगत समर्थन के बारे मे भी माननीय सदस्यो को जानकारी है; हाल ही के युद्ध मे हम ने फिर श्ररबों का साथ दिया है स्रौर स्ररब देशों ने हमारे इस निर्णय की व्यापक रूप से मराहना की है। ग्रत भारत तथा भ्ररब देशों के बीच मिलता तथा महयोग के सबन्ध पर मंदेह नहीं किया जा सकता श्रीर वे उन मिद्दान्तो पर म्राधारित है जो हमारी विदेश नीति के कुछ निर्देश-चिन्हों में से हैं।

28 श्रक्तूबर को 'पेट्रोलियम इन्टेलिजैन्स वीक्ली' नामक पत्निका मे एक समाचार प्रकाशित हुन्ना था जिस मे उन 9 देशों की सूची दी गई थी जिन को साऊदी ग्ररब द्वारा लगाई गई तेल की कटौतियों से छट दी गई थी। यह पविका तल के मामलो में तकनीकी तथा सामयिक सूचना का माध्यम है ग्रौर विश्व के तेल क्षेत्रो में इम का वितरण व्यापक है। एस्सो नामक तेल कम्पनी, जो अपनी बम्बई स्थित शोधनशाला के लिये

^{†[]} Hindi translation.

पाऊदी ग्रंग्य से कच्च नत का ग्रायात करती है, न उसी मनन कटो तिना, जा उनक अनुमार लगाई गई थी, के बारे में मरकार को सूचित किया था ग्रोग्य अममर्थता नकड करते हुये आयात में लगभग 25 प्रतिश्वात (लगभग प्रति माम 25 000 मीटिंगे टन) तक की कटोती अधिपूर्तित कर दी हो। यह नमाचार बाद में विश्व प्रेम का भेच दिया गया था ग्रोर भारत में घत्रराहट हा गई; स्यांक इसमें ऐसा नतीत हुआ कि भारत का एक विरोधी नग का थेगों म रखा गया था।

मेरे प्रतिष्ठित साथी सरदार स्वर्ण सिंह ने साऊदी अरव के विदेश मदी को एक पहा भंजा और अन्य अरब देणा से राजनीपिक पूछताछ की गई। अरब देशी के उत्तर से बहुत ही ग्राण्वासन मिला है। उनके नेताग्रो त भारत के जिहा इस जकार की भैदमुलय कार्यवाही हई है, इस पर आश्चर्य प्रकट किया है । उन्हान भारत के पार्वा मिन्ना तथा हमारी नीतियों के प्रति ग्राने विश्वास का फिर से समर्थन किया है। सउदी प्राप्त के पहामहिस महाराजा न दिल्ली में स्थित प्रपने द्वावास को स्वय एक मन्देश मेजा था, जा शक्रवार, 9 नवस्वर को विदेश मतालय को प्राप्त हम्रा था। उस में इस बात की पुष्टि की गई है कि भारत को की जा रही तत की मालाई में काई कटौती नहीं हागी ग्रौर मप्लाई पहले की भाति जारी रहेगी। ग्रन्य देशों से प्रायान के बारे में नेल की कटोनियों की कोई अधि-स्वत र नहीं हुई है। जहां तक सरकार का सबध है, यह सब कुछ होने के बावजुद, हम मिन्नता की कदर करने है, जिसके लिये स्ररव देशों ने प्राक्वासन दिया ह ग्रौर हमे इसका पूर्ण रूप से एहसास है, यह एक ऐसी मित्रता है जिसे हम अपनी नीतियो एव कार्यों द्वारा दुढ करेगे।

कालटैक्स तथा बर्मा-शैल ने भी हमे सूचित किया है कि तेल का उत्पादन करने वाले अरब देशो द्वारा उत्पादन में की गई भारी कटौतियों के परिणामस्वरूप उनकी कच्चे तेल की कुल उपलब्धि में कमी हो जायेगी । हमारे प्उने पर, कालटैक्स ने स्पन्ट किया है कि यद्यपि वे भारन में ईराक पे कच्चे तेन का अवात करने हैं, ता भी इन क्षेत्र में अवात सम्बद्ध कम्मतिया तथा आहका के लिये वे खाडी के अन्य देशों, से भारी मात्राओं का आयान कर रहे हैं और कि उपलब्धता को सख्ती से अनुपात

म बाटा जायेगा, उन्हाने यह भी वताया है कि कच्चे तेल की उपलब्धि के किसी भी अग को भारत तथा अन्य देशों की कीमत पर अमरीका को नहीं भेजा जायेगा, हमें अब कालटैक्स में सचना प्राप्त हुई है कि शायद कोई कटौती न हो; क्योंकि अपनी समस्त उपलब्धि को पूरा करने के लिये वे अन्य स्त्रोतों में कच्चे तेल की सप्लाई करने में समर्थ हो सबेगे।

जहा तक बर्मा-शैल का प्रश्न है, उन्होंने बताया है कि उनकी समस्न उपलब्धि में कमी, मख्ती से ग्रमुपात में बाटी जाएगी, ब्रिटेन तथा सिगापुर में स्थित उनकी शोधनशाला में उसी प्रतिशतता से कटौती की जाएगी जिस में भारत में स्थित उनकी शोधनशाला में की जाएगी और कि वे काई भी कटौती न करने का भरसक प्रयन्न करेगे। बर्मा-शैल ने ग्रभी तक कच्चे तेल के ग्रायान में कोई कमी नहीं की है। मद्रास शोधनशाला के लिये नेशनल ईरानियन ग्रायल कम्पनी में फास की एक कम्पनी के साथ हुये बर्तमान करार के ग्रन्तर्गत कोचीन शोधनशाला के लिये ईरान से कच्चे तेल के ग्रायात तथा ईराक में ग्रायात में भी कोई कमी नहीं हई है।

जहा तक तेल के मूल्यों का सबन्ध हे, इस विषय पर इस ससद में कई बार वार्तालाप हुन्ना है । गत तीन वर्षों में कीमते तीन गुणा, अर्थात् 1970 में 1 28 डालर प्रति बैरल से इस समय 3 86 डालर प्रति बैरल तक बढ़ गई है। तदन्तर, विदेशी मुद्रा की प्रावण्यक-ताम्रो मे गत वर्ष 200 करोड म्पये मे चालू वर्ष मे 500 करोड रुपये से कुछ कम की भ्रत्यियक वृद्धि हुई है। केवल मात्र तेल के सबध में बाहर जान वाली विदेशी मुद्रा मे इस प्रकार की श्रत्यधिक वृद्धिया स्पष्ट रूप से ग्रस्वीकार्य है। श्रत, हमे व्यक्तिगत प्रयोग हेत् तेल उत्पादो की खपत को कम करने के लिए उपाय ग्रपनाने हैं । जो उपाय हमने ग्रपनाये हे उनसे निसदेह रूप मे कुछ कठिनाइया उत्पन्न होगी विन्तु नैपया, हाई-स्पीड डीजल नेल, लाइट डीजल नेल, भट्टी का तेल इत्यादि के रूप में ईधन तथा सम्भरण सामग्री, जो कि अत्यावश्यक आर्थिक निवेश है, की निरन्तर उपलब्धि को बनाये रखने के लिए देश को इस प्रकार की कठिनाइयो का सामना करना ही होगा। जो निर्णय हमने लिया वह सरल नहीं है । किन्तु हमारे पास काई भ्रौर विकल्प नही था । हम इन उत्पादो का राशन

कर सकते थे. किन्तु उससे भ्रतेक भ्रौर समस्याए उत्पन्न होती । उदाहरण के रूप में पेट्राल एक ग्राधार-भूत ग्रावण्यकता नही है तथा ग्राधारभत ग्रावण्यकता न होने वाली वस्तुच्रो का सामान्य रूप से राशन नहीं किया जाता। कई राज्य इसके विरोधी थे। इसके म्रतिरिक्त हम ग्रागामी 5 ग्रथवा 10 वर्षों में कटौतियों की ग्रावश्य-कता समझते है स्रोर इतनी लम्बी स्रवधि के लिए रामन करना स्रवाछनीय होगा। मै स्रोशा करता ह कि स्रपनी निजि गाडी रखने वाले व्यक्ति इसे स्वीकार करेगे म्रोर उपभोग को मृत्यधिक मात्रा में कम करेगे। बचन किये गये पेटोल के प्रत्येक लिटर की मात्रा से हमे नैपथा उपचब्ध होगा, जिसे हमारे उर्वरक कारखाने युरिया मे परिवर्तत करेगे/नैग्था की कमी विश्व व्यापी है जब तक हम पेट्रोल के उपभोग में कमी नहीं करते हम ग्रपने उर्वरक कारखानो का पूर्ण क्षमता मे चलाने मे समर्थ नहां हो सकेंगे। तथापि यदि पेटोल के उपभोग में कमी नहीं हो पाती नो हमें इच्छा के विरुद्ध रार्शानग लाग करना होगा। बहन से देशों ने पहले ही ऐसा कर दिया है। हम सरकारी कार्यो एव उद्योग घरानो के द्वारा कारों के उपयाग में वटियों को रोकने के लिए भी प्रयास कर रहे है।

जहा तक मिटटी के तेल का सबन्ध है, हमने राज्य सरकारा से परामर्श लिया जिन्होंने बतलाया कि कई राज्य छोटे शहरो सौर ग्रामीण क्षेत्रों में हाई स्पीड डीजल तेल के माथ मिट्टी के तेल के मुल्यो को बराबर किये बिना रार्शानग लागु नहीं कर सके; क्योंकि बहुत बडी मावा में मिट्टी के तेल, जो कि हाई स्पीट डीजल तेल की ग्रपेक्षा 20 पैसे प्रति लिटर सस्ता था, को हाई स्पीड डीजल तेल में मिथित किया जा रहा था। ग्रालोच्य वर्ष के श्रन्तर्गत इस प्रकार मिश्रित किये जाने वाले मिटटी के तेल की मादा का अनमान मिटटो के तेल को बिकी का 45% लगाया गया है/अर्थात् लगभग 1, 8 मिलियन मीटरी टन मिट्टी का तेल/मिट्टी के तेल के मूल्यों में होने वाली वृद्धि के परिणामस्वरूष कठिनाइया ग्रवश्य भाषेगी। ग्रौर इसके लिए हमने 2 नवम्बर की मुल्य वृद्धि के बाद उत्पाद णुल्क मे कुछ समायोजन किया है, जिससे मिट्टी के तेल की उपभोक्ताग्रो तथा हाई स्पीड डीजल तेल के उपभोक्ताक्रो पर भी पड़ने वाले भार मे कमी आयेगी । हमने हाई स्पीड डीजन तेल के साथ मिटटी के तेल के मिश्रण की सभावनाम्रो को दूर करके प्रथम बार

ऐसा वातावरण उत्पन्न कर दिया कि जिससे देश भर में नियनित मन्यों पर मिटटी का तेल खले रूप में उप-लब्ध हो सकेगा। मिटटी के तेल की वह समस्त माला जिसे हाई स्पीट डीजल तेल के साथ मिश्रित किया जा रहा था. अब ग्रामीण क्षेत्रों में बिकी के लिए उपलब्ध हा सकेगी। अब तक लगभग 70%, मिटटी के तेल का उपभाग बड़े शहरों में हो रहा था ग्रथवा उसे हाई स्पीड डीजल तेल के साथ मिश्रित किया जा रहा था श्रौर ग्रामीण क्षेत्र मे अ०% मे श्रधिक नहीं पहुंच पाता । . हम ग्रव ग्रधिकतम सख्या मे वर्तमान पेट्रोल पम्पो पर इसकी बिकी के लिए केण उपायों की व्यवस्था कर रहे है। देश में ग्रधिकतर छोटे शहरो एव ग्रामीण क्षेत्रों में मप्लाई कर रहे पप्पों की मख्या 11,000 है। यह बिकी के वर्तमान माध्यमो के स्रतिरिक्त होगा । हाई स्पीड डीजल तेल के मुल्य मे कमी से कृपको को, जो कि हाई स्पीड डीजल तेल की कूल खपत के 30% भाग का उपभोग करते है, लाभ होगा। हमने इसकी खले रूप मे उपलब्धि को सुनिश्चित करने हेत् इसके उत्पादन मे बद्धि के लिये कदम उठाये हैं। इसका वर्त-मान भड़ार पहले की स्रपेक्षा अधिक है।

आप इससे सहमत हागे कि तेल उत्पादों के मत्यों का निर्धारण स्थल रूप में उस मृत्य पर होना चाहिये. जिस पर हम अशोधित तेल या आयात कर सके। इसी के साथ हमे पाचबी पचवर्षीय योजना के लिये सामनी का गतिशील हागा। जन हमारे लिये उत्पाद शहक को घटा कर अशोधित तेल के मल्यों में बद्धियों का मिलाना सभव नही होगा। इसके अतिरिक्त एक साधारण उपभोक्ता को जब तक कि वह ऊर्जा के लिये वास्तविक लागन का भगनान नहीं करता, बचन के लिये प्रोत्माहन कम मिलेगा। अशोधिन तेल के मल्यों में निरन्तर और होने वाली बद्धियों की इस राष्ट्रीय समस्या को अपनी यांग्यताम्रो के लिये चनौती समझ कर मूलझाना होगा के अतिरिक्त जिन्हे कि ग्रौर भी अधिक सघन वनाना होगा, हमें ऊर्जा के अन्य स्त्रोतो को भी विकसित करना होगा। इस सबंध मे एक व्यापक योजना को अतिम रूप दिया जा रहा है भौर उमे केम आधार पर लागु किया जायेगा।

[Many hon, Members stood up]

MR. CHAIRMAN: I will request hon. Members to show their hands.

SHRI BHUPESH GUPTA: We are ready to show a flag even.

SHRI DWIJENDRALAL SEN GUPTA: It is better there should be a discussion.

(Interruptions)

SHRI PITAMBER DAS: Rather than spend time on questions and answers why don't we straightway have a debate on this? You might fix the time.

SHRI BHUPESH GUPTA: The Question may be proceeded with but this is a matter which should be debated on a proper motion. Government itself should come forward with a request to you for a debate. This is a very serious situation through which we are passing, and people are suffering.

MR. CHAIRMAN: I propose to go on with the question because I would like to give opportunity to as many Members as possible.

SHRI PITAMBER DAS: I ater on we may have a debate.

MR. CHAIRMAN: That we shall see later. Mr. Yaday.

शी जगदम्बी प्रसाद यादव: क्या सरकार को पता है कि तिदेश मलाहकार ममिति में विदेश मंत्री जी ते यह कहा था कि इस देश में कड़ आयल के सबध में कोई भी कठिनाई नहीं है और दमीलियें डम पर चिन्ता करने की कोई बात नहीं है। आपने जो तेल की वीमत बढाई है, वह जिस हिमाब से बढाई गई हे, उस हिमाब से आपने मात पैसे वढाने के बजाय 100 पैमा टैक्म लगा कर उसकी कीमत 107 पैमा वढा दिय। है। इमका नतीजा यह हुआ कि जाज देश भर में करीब तीन रूपया लीटर के हिमाब में पेट्रोल विक रहा है। क्या आप को पता है कि इस

पेट्रोल ग्रौर तेल की कीमत बढ़ाने के कारण देश के बाजारों में चीजों के भाव बढ़ाने की होड़ लगी हुइ हे ग्रौर इसका नतीजा यह हा रहा ह कि देश में आज मभी चीजों के दाम बढ़ते ही चले जा रहे हैं।

SHRI D. K. BOROOAH: I am not aware of what the Foreign Minister said in the Consultative Committee because I was not present there but what he told me was that he said that there was no difficulty about supply but so far as the price rise is concerned, it is inevitable because although supplies are available the prices have increased.

श्री जगदम्बी प्रसाद यादव: किम तरह से ?

SHRI N. K. SHEJWALKAR : By how much ? कितनी प्राइस बढी है ?

SHRI D. K. BOROOAH: So far as the question of supply is concerned, I think the Foreign Minister was involved only about some curtailment by Saudi Arabia. Now Saudi Arabia has said that there is no cut on their supplies. (Interruptions) The hon. Member referred only to the price of petrol.

श्री जगदभ्बी प्रसाद यादव क्या मिट्टी के तेल के बारे में भी ?

SHRI D. K. BOROOAH: He said the price of petrol has increased to Rs. 3. But in Delhi the price is Rs. 2.78.

SHRI SHYAMI AL GUPTA: No; the price in Delhi is Rs. 2.81.

SHRI D. K. BOROOAH: Rs. 2.78 is fixed price in Delhi. I will come to that. But the point is the hon. Member has not mentioned that the price of diesel oil has been reduced.

श्री जगदम्बी प्रसाद यादवः दिल्ली के नाम मे ममूचे देश का नाम ने लीजिए।

SHRI D. K. BOROOAH · So far as the kerosene is concerned it has been increased by 18 paise so that kerosene and diesel prices are more or less equalised because 45 per cent of the kerosene is being diverted to diesel. It is a known fact. It is established by various studies that . . . (*Interruptions*). It is not an argument; it is a fact.

(Interruptions)

MR. CHAIRMAN: Order, please.

SHRI D. K. BOROOAH: The hon. Member has been very much concerned about the price of petrol.

SHRI J. P. YADAV: Petrol and kerosene.

SHRI D. K. BOROOAH: I am coming to that. So far as petrol is concerned . . .

SHRI BHUPESH GUPTA: The hon. Minister is repeatedly saying, "I am coming to it", but he is not coming anywhere yet.

SHRI D. K. BAROOAH: There are only 5,80.000 cars in this country and a little less than 50 per cent would be owned by the Government. So, it is only...

DR. BHAI MAHAVIR: The Maruti car will also come.

SHR! D. K. BOROOAH: If it will come, it will come. (Interruptions) To-day the increase in the price of petrol touches only a fringe of the population whereas . . .

(Interruptions)

DR. BHAI MAHAVIR: Taxis, scooters?

SHR! D. K. BOROOAH: You are thinking of Delhi.

(Interruptions)

SHRI BHUPESH GUPTA: On a point of order. The Minister has said that the increase in petrol price touches only a fringe of the population. Has he considered the economic implications of it? Has he worked them out?

SHRI D. K. BOROOAH : Yes, we have.

(Interruptions)

श्री जगदम्बी प्रसाद यादव: टैक्सी-भाड़े में वृद्धि, स्क्टर के भाटे में वृद्धि दूसरी परिवहन गाड़ियों के किराया में वृद्धि यह किमको एफेक्ट कर रही है ? यह करोड़ो-करोड़ साधारण नोगों को प्रभावित कर रही है!

MR. CHAIRMAN: Please sit down.

SHRI D. K. BOROOAH: Sir. when I said that there are 5,80,000 cars in this country, that certainly relates to a very small percentage of the population of this country.

SHRI KALYAN ROY: What about ambulances?

SHRI D. K. BOROOAH: I will come to that.

SHRI MAN SINGH VARMA: What about taxis?

(Interruptions)

SHRI LOKANATH MISRA: Sir, there is so much of unrest in the Opposition because on vital issues the Ministers get away with all kinds of mis-statements. Kindly pull them up when they make a mis-statement.

SHRI BHUPESH GUPTA: My impression by listening to the reply is that he has come to Parliament riding an ass.

MR. CHAIRMAN: Please sit down. Let the Minister go on now.

SHRI BHUPESH GUPTA · Did he come to Parliament riding a donkey to-day?

(Interruptions)

MR. CHAIRMAN: Yes, rlease continue, Mr. Minister.

SHRI D. K. BOROOAH: Sir, the prices of petroleum products are related to the price of crude oil. The price of

crude oil on the 4th February, 1973 was two dollars and six cents per barrel. Todav it is three dollars and eighty-six cents per barrel

SHRI C D. PANDE: It has a minor part

SHRI D. K. BOROOAH: Not a minor part. According to the principles accepted in this House and by the Government, the price of crude is reflected in the price of petroleum products

SHRI C. D. PANDE. On a point of order, Sir.

MR CHAIRMAN: You will not allow one question to be completed? No point of order in this, please. I am not allowing the point of order Please sit down

SHRI C D PANDE : Sir, the Minister and that the clude prices created this position I am saying, it is only a minor part

MR CHAIRMAN This is no point of order Please sit down

SHRI D. K BOROOAH . What I was saying is that we have accepted. . .

श्री जगदम्बी प्रसाद यादव निरंप में बता दीजिये श्रीर कीमत कितनी उसकी आती है यह भी बता दीजिए।

SHRI D. K. BOROOAH : बनाना ह । The principle that we have fo'lowed is very simple There are certain kinds of petroleum products which are necessary and agricultural for industrial develop-One of them ment of this country 18 The other is diesel oil and fuel oil another one is LDO These are necessary to keep the wheels of industry moving and for the development of agriculture. Therefore, we have thought that price of these products should be

(Interruption by Shir Dwijendialal Sen Gupta)

MR CHAIRMAN: Please sit down. You have not allowed him to complete his sentence.

श्री जगदम्बो प्रसाद यादव . आप लीटर पर कितना उन्पादन कर के रूप में पैसा बढाये है यह बना दीजिये।

SHRI D. K. BOROOAH: Petrol prices have been hiked for one simple reason We have to reduce the consumption of petroleum products the country like all the other countries of the world, because the prices cone so high that our foreign exchange oill for purchase of crude has gone up from Rs 200 crores per year to Rs. 509 crores this year Therefore, we have to increase the price and also to reduce the consumption as far as possible (Interruptions) I know the problem is on what items, on what products we will put the price hike Diesel oil has been reduced.

श्री जगदम्बी प्रसाद यादत्र नाफ-माफ बता दीजिथे कि लीटर पर कितना पैसा आपन बढाबा है।

भी सभापति अपके एक सवाल का पूरा जवाब अभी नहीं आया ग्रौर आप बीच में बाला जा रहे हैं।

SHRI D. K. BOROOAH: I am not participating in a general debate replying to a question. So far as kerowe have idded sene is concerned 10 paise per litre because we vanted equalise the prices of kerosene and diesel for the very simple reason that 45 per cent of the kerosene that has been utilised in this country is adulterated with diesel. That is an established fact That has been found by different reports Then we have found different studies. very interestingly that one-third of kerosene in this country is used not as lighting fuel by the poor man but cooking fuel by the upper class and In Bombay middle class people City alone, in Greater Bombay alone. the consumption is (Interruption)

श्री जगवम्बो प्रसाद यादव : जरा सेंस से जबाब दीजिए।

MR. CHAIRMAN: Please do not interrupt him.

SHRI D. K. BOROOAH: The purpose was that we must make kerosene available to the people. And if we can get these 13 million tons-which been adulterated with diesel-then kerosene would be available to the peorle, to the tural people. I come from a rural area. My interest is mostly So, this is answered. the rural people. Then, why I have to put the tax on petrol is petrol is used for individual purposes and consumption of petrol should be There is another reason also. reduced. We are short of naphtha. The price of naphtha has gone up from \$16 per ton to \$60 now. In fact, we were buying at \$50. But now it has gone up to \$60. We will be short by 8 lakh tons next year. This year we are short by 4 lakh tons. This reduction in petrol consumption due to price hike will give 400,000 tons of naphtha. (interruption) That is why we thought that for curbing consumption of petrol a price hike was necessary. That is why it was done.

श्री जगदम्बी प्रसाद यादव: श्रीमन्, मैंने पहले भी पूछा था श्रीर आप हमे रोक रहे थे। मैंने पहले भी पूछा था कि पैट्रोल का दर कितना है श्रीर उस पर आपने कितना टैक्स लगाया है।

श्री देव कान्त बहुआ: एक रूपया। (Interruptions)

श्री जगदम्बी प्रसाद यादव: इस पर सारे के के सारे टैक्स है। मैंने यह पूछा था कि इतने टैक्स त्याने के बाद आए कौन सी बचाव करने है।

श्री सभापतिः अब आप सैकिड क्वेश्चन पूछिये।

श्री जगदम्बी प्रसाद यादव: दूसरा सवाल नै यह जानना चाहता हू कि जिस नेप्था की वान आपने की है, नेप्था की सारी दुनिया में कमी पट रही है। नेप्था के कारण जो केमिकल खाद की कमी होगी उसकी पूर्ति के लिये अर्गोनिक खाद का प्रयोग करने का प्रयाम दुनिया के देशों न किया है। इस माल जो नंप्या के कारण टैंक्स वढा रहे हैं. उसके पहले देश में ने था की कितनी कमी रही। आज भी रामायनिक खाद किमानों को नहीं मिल रहा है, इसकी जानकारी आपको है। इस पेट्रोल और केरोसीन पर टैंक्स बढाने के कारण वाजार में मारी चीजों के भाव बढ गये है, वस टैंक्सी का किराया बढ गया । टैंक्सी में जिननी दूरी का किराया पहले पाच छ रपया या वह अब पेट्रोल पर टैंक्स बढ़ने के नारण नौ दम रुपये हो गया है।

DR. M. R. VYAS: On a point of order . . .

श्री सभापति अव आप बैठिये।

SHRI D. K. BOROOAH: I have answered this question earlier also.

श्री जगदम्बी प्रसाद यादव यह आप बनाने नहीं है कि कितना टैक्स बढाया हे।

(Interruptions)

SHRI D. K. BOROOAH: I have said that tax on petrol has been purposely put there.

श्री जगदम्बो प्रसाद यादव मैं माफ-माफ पूछता ह कि आप बनाइये कि श्रापन किनना टैक्स बहाया है।

श्री देव कान्त बरुग्रा : ग्रभी एक रूपया लगाया है।

श्री जगदम्बी प्रसाद यादव : सब मिलाकर कितना रू लगाया है ।

(Interruptions)

श्री सभापति : ग्रापने ग्राधा घटा ले लिया । श्री जगदम्बी प्रसाद यादव : ग्राप उनमे जवाब दिलवाइये ।

श्री सभापति : उन्होंने जवाब दे दिया है ।
श्री जगदम्बी प्रसाद यादव : कहा जवाब दिया
है । वे कहने हे कि एक रुपया बढाया । श्राज श्राप
देखिये कि टैंक्स बढाने से तेल की क्लिनी कीमत बढ गई है । मैं सीधी श्रीर छोटी सी बान पूछ रहा हू श्रीर उसका जवाब नहीं दे रहे है । DR BHAI MAHAVIR: I wish only to submit on his behalf that he has been asking for the tax component and the cost of materials in the total price of kerosene and petrol. Let him give those figures

MR CHAIRMAN : Have you not given this? Kindly give it.

SHRI D. k. BOROOAH: The present increase

(Interruptions)

(ग्रनेक माननीव सदस्यों के खड़े होने पर)

श्री सञ्चापति ग्राप मब क्या खडेहा गय। मे जवाब दिलवा रहा ह।

SHRI D. K BOROOAH: I have got with me the present tax component of the increase. The increase has been 112. Here, one is the additional excise duty and 12 is the price of crude or increase due to the price of crude. So far as tax component is concerned, I do not have the figures with me

श्री जगदम्बी प्रसाद पादव श्रीमन, यह सत्राल का जवात्र कैसे देगे जब प्राइम स्ट्रक्चर इनके पास नहीं है। ब्राज नेल की कीमन बढ़ाने का सवाल है और इनक पास प्राइम स्ट्रक्चर नहीं है। यदि ब्राप चाहने है कि सदन का सही-सही जवाब मिले तो इस सवाल का ब्राज ब्राप पास्टपान करा दीजिए।

(Interruptions)

श्री सभापति यादव जी, ग्रापन श्राधा घटा ने लिया ह ।

श्री जगदस्थी प्रसाद यादव मवात मेरा नहीं है, सवात सदन का ।

श्री सभापति सदन मे ग्रौर भी मेम्बर है।

SHRI D K. BOROOAH : Sir, I will get figures later.

श्री जगदम्बी प्रसाद यादव वह प्राइम में रिलेटिड है। उनको पता ही नहीं है कि प्राइस क्या है।

MR. CHAIRMAN. Please sit down. Yes, Mr Lokanath Misra, I brive called you.

SHRI LOKANATH MISRA: Sir . .

(Interruptions)

SHRI D K. BOROOAH · Sir, I will make the information available to the House later

MR CHAIRMAN All right, You place it on the Table of the House. Yes, Mr. Lokanath Misra.

SHRI LOKANATH MISRA: Sir, may I know . .

(Interruptions)

SHRI SALIL KUMAR GANGULI A very knowledgeable Minister, Sir.

श्री जगदम्बो प्रसाद यादव: श्राप वा टिकट मिल जायगा। श्राप बैठिये।

(Interruptions)

श्री सभापति ग्राप बैठिये ।

श्री जगदम्बी प्रसाद यादव: ग्राप उनका राक्यि। उनका जवाब देन की ताकत नहीं है।

MR. CHAIRMAN: Please sit dow Mr. Yaday.

श्री जगदम्बी प्रसाद यादव: हम जानत हे वि वह बिहार में क्या कर के श्राये हैं।

MR CHAIRMAN Please sit dow Mr Kesri.. (Interruptions) Please dow, Mr Yadav. You are interrupting t much.

श्री जगदम्बो प्रसाद यादव : अगर जवा आर्थिगाता इधर संजवाव आर्थेगा भी।

MR CHAIRMAN: Please sit do Mr. Yadav Yes, Mr. Lokanath Misra. SHRI LOKANATH MISRA: Sir, the honourable Minister very much emphasised . . .

MR. CHAIRMAN: Now we have taken half-an-hour.

SHRI LOKANATH MISRA: Sir, the entire House is upset and, therefore, half-an-hour is not very much.

MR. CHAIRMAN: All right.

SHRI LOKANATH MISRA: Sir, the honourable Minister very much emphasised the great reduction that he has been pleased to give in the case of diesel. May I know what the price of diesel was in the month of January this year and what the present price is after the reduction? This is number one. My second question is this: What is the cost per litre of crude oil which we have purchased form the West Asian countries? What is the price per litre? Then, I come to the third question.

SHRI KALI MUKHERJEE: Too many questions.

SHRI LOKANATH MISRA: Sir, I caution you . . . (Interruptions . . . Sir, I caution you that the Opposition will lose faith in democracy and the democratic institutions if thus goes on.

(Interruptions)

MR. CHAIRMAN: Mr. Kesri, please sit down.

SHRI LOKANATH MISRA: Sir, I raution you and the Leader of the House brough you that the Opposition would use faith in democracy and the democratic astitutions if this thing goes on happening.

(Interruptions)

MR. CHAIRMAN: All right.

SHRI LOKANATH MISRA: Sir, my ird question is this . . .

MR. CHAIRMAN: You see, there are other Members also.

SHRI LOKANATH MISRA: But I have been interrupted also and I am not asking any irrelevant questions. My third question is whether the honourable Minister does not believe in the principle that there cannot be any taxation without representation. Before be brought forward a Bill in Parliament by way of a Supplementary Budget or something like that, how did he enhance the excise duty without the sanction of the Parliament?

MR. CHAIRMAN: All right. Thank you.

SHRI D. K. BOROOAH: Sir, ...

SHRI SARDAR AMJAD ALI: Three ouestions he has asked.

MR. CHAIRMAN: Mr. Amjad Ali, it is not necessary to interrupt, because your Minister will be interrupted.

SHRI D. K. BAROOAH: Sir, the first question is about the price of High Speed Diesel. It was 80 P. per litre.

SHRI J. P. YADAV: In January?

SHRI D. K. BAROOAH: Sir, I do not have information month by month. But the sale price ...

(Interruptions)

MR. CHAIRMAN: Kindly let him firish. please If there is anything, I will call you.

SHRI D. K. BAROOAH: The obtaining sale price which has been more or less for a month or two is the same. It has been 0.80 rupee or 89 P and it has been reduced by 4 P and the ruling price, the price for Delhi, is 85 P. per litre. This is the price of HSD.

Then, regarding the second question, it is an arithmetical question. The price of crude per tonne we know. Now, to convert it into a litre is an arithmetical exercise, which is at present beyond me; I am not very good in arithmetic. But I

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for that. But the price per barrel is known Therefore, after this price change it should and also its relationship to the litre is sell at 85 paise per litre, in Delhi. known. Anybody can work it out. Anyway, I will get it done.

Wbat | SHRI LOKANATH MISRA: about my third question?

SHRI D. K. BOROOAH: What was your third question?

SHRI LOKANATH MISRA: He is trying to ignore it. My third question was whether he does not believe in the democratic principle of 'No taxation without representation'. He has ignored the Patliament when he levied a tax and excise duty on petrol.

SHRI D. K. BOROOAH: That was done by an Ordinance, and that Ordinance by the Finance Ministry is being laid before the House this morning ...

(Interruptions)

SHRI CHANDRA SHEKHAR: I would like to seek a clarification from the Minis- tion? ter. I am a' little confused. Does he mean that diesel prices have gone down today in comparison to January? He says that the price has come down to 85 paise from 89 paise. Is it his contention that the prices have gone down? I think factually it is not correct.

MR. CHAIRMAN: If you wish to add anything, you may

SHEKHAR: Mr. SHRI CHANDRA Misra asked what was the price in January. He meant that after the increase the prices have gone up. The Minister's contention is that it is going down.

MR. CHAIRMAN: Do you wish to add anything?

SHRI D. K. BOROOAH Certainly. He asked what was the price in January last I said that I did not have the information. But on the day the decision was taken,

will do it for him. I shall take some time there has been a reduction of 4 paise.

MR. CHAIRMAN: Mr. K. C. Panda.

SHRI K. C. PANDA: Sir, the statement made by the Minister more or less meets the political needs rather than meeting the needs of consumers at large. I am reading from the statement . . .

MR. CHAIRMAN: Kindly put your question, because there are other Members

SHRI K. C. PANDA: I quote from the last paragraph—8:

"At the same time, we have to mobilise resources for the Fifth Five Year Plan. It would not, therefore, be possible for us to absorb increases in crude oil prices by reducing excise duty. That apart, an ordinary consumer would have little incentive for economy unless he pays the true costs of the energy .

MR. CHAIRMAN: What is your ques-

SHRI K. C. PANDA: I am comine to that. This is a very vital question. Does the Minister know that the ordinary consumers at large in this country are affected by this price rise? The prices of consumer are rising. Is he actually financing the 5th Five Year Plan by extracting this money from the consumers by force or whether he is going to reduce prices so that the poor man will be benefited?

SHRI D. K. BOROOAH: Sir, there is nothing wrong in this principle that the price of crude oil will have to be reflected in the petroleum price and that price will have to be borne by the consumers. It is a fact of life. Secondly, Sir, we should also certainly mobilize resources for the next Plan and there is nothing wrong ir that either.

SHRI CHANDRAMOULI JAGARLA MUDI: The Minister has said that the the price of HSD was 89 paise. And now cost of imported crude has risen from 201

crores to 500 crores think that by this heavy levy of excise duty. the cost of the foreign exchange amount involved in the import of crude will be reduced?

SHRI D K BOROOAH Would you mind repeating the question?

SHRI CHANDRAMOULI JAGARLA MUDI The Minister has said that cost of import of crude has risen from 200 crores to 500 crores of rupees Does the Minister feel that on account of the levy imposed on the petroleum products the foreign exchange for the import of crude will be reduced?

SHRI D K BOROOAH Yes Sir It will be reduced because our purpose is to reduce the consumption of petrol by price hike If petroleum consumption is reduced then the foreign exchange will be saved to that extent

SHRI CHANDRAMOULI JAGARIA-MUDI Are you thinking in terms of reducing the import of crude?

SHRI D K BOROOAH We are not thinking about reducing the import of crude at present. We are trying to reduce the increased consumption so far as petrol is concerned because we want to convert part of that reduction into naptha which necessary for fertilisers

SHRI DEBANANDA AMAT While announcing this year's budget, the hon Finance Minister informed that there will be no further increase in the prices of petrol and kerosene oil. I come from a There is an increase of 8 rural area paise for a litre of kerosene oil and 20 paise have been added as excise duty. Due to this steep rise the people are suffering I would like to know from the Minister whether the Government is thinking in terms of reducing the cost of kerosene oil just to implement their 'Garibi Hatao' programme

SHRI D K BOROOAH I can appreciate his point of view. He comes from up

Does the Minister a rural area and so do I The problem has been the non-availability of kerosene oil because one-third of it was diverted to diesel, one third was used in the urban areas and only one-third of the entire kerosene production was available for the rural areas With the stoppage of this diversion to diesel, 15 million tonnes of kerosene will be available for the rural areas now Then the price increase has not been 28 paise as he said The price increase is only 18 paise per litre excise duty was 20 paise when it was first Later on, it was reduced to announced 10 paise This was done in order to coudlise the price of diesel and kerosene

to Questions

SHRI M K MOHTA The hon Minister has made a biased statement indicating that the curbs will have to be intensified and we will have to develop alternative sources of supply May I ask the hon Minister what specific steps have been taken by the Government to intensify these curbs on consumption in the Government departments and the public sector concerns?

SHRI D K BOROOAH The question is being considered by the Finance Minis try In the meanwhile we have decided to freeze the petrol budget at the old level Therefore the quantum of petrol consumed would be less

SHRI M K MOHTA I asked as to what steps have been taken by the Covernment to impose these curbs particularly amongst the Government departments saying that it will come about is sufficient

SHRI D K BOROOAH This is exactly what I told the House The details are being considered by the Finance Ministry It will take some time before we can decide what detailed steps we can take In the meanwhile, we have frozen the netrol budget So at the present frozen level, the quantity of petrol that they will use will certainly be less because the price is

SHRI SHYAMLAL GUPTA: How much amount has so far been spent on oil exploration and what is the result thereof? To what extent the demand of oil is being met from internal sources and by what time will we be achieving self-sufficiency in oil? And are you going to ration petrol?

SHRI D. K. BOROOAH: I suppose the question is about exploration. So far as the exploration is concerned, as you know, we are now producing about 8 million tonnes in this country, and the consumption is 22 million tonnes. It has gone up to 22 million tonnes. And if it is allowed to continue as it is, it will go up to 40 or 43 million tonnes by 1978. Therefore, we have certainly to increase our production in our own country. And the best estimates worked out by the experts-Soviet experts and our experts—are that in the next five years we will be able to produce 4 million tonnes more in this country because we must know that ours not an oil-rich country as other countries are. Secondly, off-shore drilling is being started and perhaps it will be expanded on a fairly large scale. We are also starting exploration in Iraq in Decem-And then we are also negotiating with the Government of Algeria for a location, which they have indicated that they are going to consider sympathetically. are the steps that we are taking. And in the meanwhile, we are buying new rigs for deep drilling. Drilling in this country is much deeper than in the neighbouring countries of the Middle East. So, we are going in for deep-drilling rigs. We have already ordered them from the Soviet Union and also other countries. As soon as we get them, we will intensify our search for oil in our own country.

MR. CHAIRMAN: Shri Suraj Prasad.

SHRI S. S. MARISWAMY: Sir, nobody from this side has been called. I want to put only one-line question.

down.

SHRI SHYAMLAL GUPTA: What about rationing?

SHRI D. K. BOROOAH: Sir, the obvious answer is that when the supply is smaller than the demand, for what is known as an egalitarian distribution, it is necessary that there should be ration, it is an obvious answer. But we consulted the States because the main responsibility for rationing falls on the States. the majority of the States, particularly the States which are bigger and where there are a large number of cars said that they are not in a position to handle the problem of rationing. Therefore, the only answer is that you can reduce the consumption by a price hike.

SHRI KRISHAN KANT: May I know from the hon. Minister whether the decision about price hike has been taken by the whole Cabinet? I hope he will reply on behalf of the whole Cabinet. He has said that 50 to 60 per cent of transport is with the Government and the Public Sector and 25 per cent is with the corporate sector. It means that you are taking money by additional surcharge from one Department of the Government to other. And you are losing the Company amount. According to you, it is only marginal. But it affects the common man. So, it means that this whole game of exercise is a fraud on the economy of this country. Have you tried to analyse this? May I know from the hon. Minister whether they have taken a policy decision that in the Fifth Five-Year Plan they provide Rs. 280 crores as loans for vehicles to be given to the Government servants? If so, are they going to squash it? I want to know whether the Government has taken any decision or not about this.

Lastly, Sir, the hon. Minister says that they are trying to plug the loop-holes. Is it a fact or not that yesterday many Ministers and Deputy Ministers came to a meeting in big cars? This is how you are going to plug the loop-holes. Instructions have MR. CHAIRMAN: No, no Please, sit been given to the Ministers and Deputy Ministers not to use big cars. So, it is

an exercise in futility You do not know ing backward How do you justify whole thing?

(Interruption)

SHRI D K BOROOAH I have a small car The hon Member has misunderstood the purpose (Interruption) I have got on Ambassador car

SHRI BHUPESH GUPTA I thought you have a small car pulled by a donley

SHRI D K BOROOAH An Anibis sador car is as good as a small car. He has misunderstood the purpose of this price hike The purpose of this price hike was to reduce consumption of petrol whe ther by Government agencies or by individuals As a matter of fact, it is too early to say what the result is going to be, but we have got information from different parts from our sources, that there has already been a reduction in the consumption of petrol and that shows that the purpose of price hike is served

Secondly, he asked what measures we have taken As I said earlier, perhaps he vis not listening

SHRI KRISHAN KANT I was listen ing fully

SHRI D K BOROOAH Well, I am not quite sure We are already considering this problem of how to reduce con sumption of petrol by Government agenci es The first step has been to freeze it at the present level The Finance Ministry and my Ministry had a meeting and in a day or two we will finalise the mea-

Thirdly, he said whether fraud is per petrated I do not see fraud anywhere because, if a measure serves the purpose for which it is meant it is not a traud at all In this case there is no question of fraud

So far as cars are concerned, you canwhat you are doing. The economy is go- not change cars overnight. I am sure the Sir, the question is not of using big cirs or small cars, the question is of using The quantum of petrol available whether to a big car or a small car in the Ministry is the same Suppose a Minis ter has a larger car it would be the same as that of a Minister like me who has only a medium-sized car There other Ministers who have smaller cars also

> SHRI KRISHAN KANT He has told me that I have not heard Has he replied to the question whether the Cabinet has decided that in the Fifth Plan amount of Rs 280 crores for loans to Government servants for the purchase of cars is not going to be there? Another thing He said

MR CHAIRMAN Now

SHRI KRISHAN KANT have not heard

MR CHAIRMAN Now

(Inter uption by Shi Situram Kesti)

SHRI KRISHAN KANT Mr might be having money to spend on a car or on pertrol

MR CHAIRMAN MrKesri please sit down

SHRI KRISHAN KANT I asked him whether the decision taken Cabinet decision or not Then I asked whether he was having an integrated policy on the whole thing or not and, if an integrated view was taken of use of cars, manufacture of cars, giving of loans for the purchase of cars, whether they have taken any decision in the Fifth Plan on

MR CHAIRMAN Now, Mr Kushan Kant, you have put your question Please sit down now

SHRI SARDAR AMJAD ALI am on a point of order May I submit very humbly that I as a Member of this are looking into them. If the petrol conhon House do equally share the right which is being shared by some other Member? I must say that this right is not denied to me but when such a right being given to some hon Mcmber certain very irrelevant questions are being put in connection with this

SHRI KRISHAN KANT It is not for him to say

MR CHAIRMAN Will you please put the question?

SHRI KRISHAN KANT I asked him whether the decision has been taken in the Cabinet You have put excise duty of Re 1/- on petrol so as to reduce consu inption Eighty per cent of the proceeds of this duty is going to come from the Covernment coffers because 80 per cent of the fleet is in the Government secret and public sector Seventyfive to eighty per cent of the vehicles are being used at Government cost which means you are taking money from one side and giving it to the other side. How is this going to serve the economy?

MR CHAIRMAN That is all right, now vou sit down

SHRI D K BOROOAH That is net the purpose of this excise As I said earlier-and I would repeat it againthe purpose was to reduce consumption of petrol and we hope that we are going to succeed in that

SHRI KRISHAN KANT Reduction by whom?

SHRI D K BOROOAH Does not matter by whom The purpose is to see that the total consumption of petrol is reduced and that which is made available used for naphtha

raised by Mr The other question Krishan Kant relates to the consequential measures for the implementation of this scheme All the problems he has posed in accordance with the laws of the land

Sn, I are certainly relevant and as I said earlier my Ministry and the Finance Ministry sumption is reduced there is no point in increasing the number of cars If petiol is not available there is no point in going in for more cars

> SHRI BHUPESH GUPTA The small car project should stop

> SHRI D K BOROOAH Sir, I would tell Mr Krishan Kant if only he were a little less vehement it would have been easier for us to understand these very relevant questions put by him

SHRI THILLAI VILLALAN I would like to know from the hon Minister if the purpose of increasing the price of petrol is only to reduce consumption of petrol and if that is so I want to know whether the Government is considering fixing a specific quota or quantity of petrol which shall be available at the old rate and any purchases above this shall be at the higher rate Is the Government considering such a step for reducing the consumption of petrol?

SHRI D K BOROOAH Sir. question was considered at a meetin the State Chief Secretaries and they thought that either there should be clear cut ration ing or a price hike and any other via media remedy would be only creating complications and the builden of adminis trative difficulties would be too much

SHRI MAHAVIR TYAGI I want to know why the Government resorted to a levy of excise duty by means of an ordi nance when Parliament had already been summoned Once the summons are issued Parliament is deemed to be in session and such levy by ordinance should not have been resorted to I want to know why this was done like this when Parliamen has already been summoned

SHRI D K BOROOAH It was a very urgent matter and secondly I am that whatever has been done has been done

SHRI MAHAVIR TYAGI · No

SHRI D K. BOROOAH. That can be tested when the ordinance comes before the House

SHRI MAHAVIR TYAGI The convention is that an ordinance should not be issued when Parliament has already been summoned

SHRI D K BOROOAH That can be sorted out when the ordinance comes before the House The hon Member has got the right to criticise it and if necessary to reject it

SHRI BHUPESH GUPTA In view of the oil crisis I want to ask the Government whether the Government is now considering the advisability of nationalising oil and also putting a stop to the so-called small car project in order to reduce consumption by the affluent people. And top most priority should be given to public transport.

SHRI D K BOROOAH Sir, there is a no proposal for nationalising oil refineries at present

SHRI BHUPFSH GUPTA Sil on a point of order What about the small car project?

SHRI D K BOROOAH I shall come to that I cannot answer all the questions simultaneously So far as the small car project is concerned it should be referred to the appropriate Ministry

MR (HAIRMAN Question Hour is over

WRITTEN ANSWERS TO QUESTIONS

Vacant seats in Rajya Sabha

- *2 SHRI MAHAVIR TYAGI: Will the Minister of LAW, JUSTICE AND COMPANY AFFAIRS be pleased to state;
- (a) the number of seats in Rajya Sabha that tell vacant since April, 1970;

- (b) the dates on which each seat fell vacant;
- (c) the dates on which bye-elections for these seats were held, and
- (d) the number of seats which have not yet been filled up and the reasons therefor?

THE MINISTER OF LAW, JUSTICE AND COMPANY AFFAIRS (SHRI H. R. GOKHALE): (a) 27

- (b) and (c) A statement containing the requisite information is attached [See Appendix LXXXVI, Annexure No. 1].
- (d) One seat from the State of Uttar Pradesh has not yet been filled. A programme for holding the bye-election on 8th December, 1973, has, however, been approved by the Election Commission.

As regards the reason for delay, it may be mentioned that a programme was ap-Sir, there is proved by the Flection Commission earlier for holding the poll on the 11th May, Subsequently, a representation was received from Shii Madhay Pd Tripathi Member, Uttar Pradesh Legislative Assembly and the Leader of the Bharatiya Jana Sangh requested the Commission that due to that party's annual session at Auyodhya, on 11th, 12th and 13th May, 1973, the Commission might postpone the proposed poll for the bye-election. The Commission acceded to the request and as a result the Poll had to be postponed for want of a date suitable to all concerned.

3[Transferred to the 22nd November, 1973]

ESSO's proposal for equity participation

*4 SHRI SHYAM LAL GUPTA:
SHRI SITARAM KESRI:
SHRI SANDA NARAYANAPPA:
SHRI N. R CHOUDHURY:
SHRI K. B. CHETTRI:
SHRI SARDAR AMJAD ALI:
SHRI HARESH DEO MALAVITA: